

**Statement**

*Agency-wise details of quantity of cotton released and exported during 1995-96 and for the current year as on date*

(Quantity in lakh bales)

Agency/ Corporation	1995-96		1996-97	
	Quota Released	Actual Export	Quota Released	Actual Export
1. Maharashtra Fed.	4.20	4.166	1.00	0.285
2. Gujarat Fed.	1.15	1.070	1.00	
3. Punjab Fed.	0.15	0.138	0.25	
4. Haryana Fed.	0.05	0.047	0.05	
5. Rajasthan Fed.	0.10	—	0.15	
6. A.P. Fed.	0.15	0.034	1.00	
7. Tamil Nadu Fed.	—	—	—	
8. Karnataka Fed.	0.05	0.006	0.25	
9. M.P. Corp.	—	—	0.05	
10. A.P. Girijan	0.05	—	—	
11. M.P. Fed.	—	*0.089	0.10	
12. Punjab Spin Fed.	—	—	0.25	
		*Spill over of 94-95		
<b>Total</b>	<b>6.10</b>	<b>5.550</b>	<b>4.10</b>	<b>0.285</b>

**Simplification of ECB**

1214. DR. KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have simplify the External Commercial Borrowing Scheme;

(b) if so, the reasons therefor; and

(c) the details simplification made in the External Commercial Borrowings Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) In June 1996, Government had issued a comprehensive set of guidelines on Policies and Procedures for External Commercial Borrowings (ECB), incorporating the latest modifications and the format for the application, aimed at increasing the transparency in the Policy and simplifying the procedure to give Indian Industry easier access to external funds to support investment and economic activity.

As a measure of further simplification and de-regulation for the benefit of corporates and Institutions and also to provide greater flexibility for small-sized borrowers, Government have delegated the sanctioning powers under the USD 3.00 million scheme to RBI with effect from 15th December, 1996.

*[Translation]***Regional Rural Banks Functioning in U.P.**

1215. SHRI D.P. YADAV :

SHRI BHAGWAN SHANKAR RAWAT :

Will the Minister of FINANCE be pleased to state :

(a) the number of branches of Regional Rural Banks functioning in Uttar Pradesh and particularly in the rural areas of Sambhal;

(b) the amount of loan disbursed during the last two years;

(c) the percentage of such loans in comparison of total deposits in banks during the said period;

(d) whether loan of lacs of rupees has been provided in fake names;

(e) whether the Government have conducted an enquiry in this regard; and

(f) if so, the findings thereof and the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) There are 40 Regional Rural Banks (RRBs), functioning with 3035 branches, in Uttar Pradesh. Prathama Gramin Bank